IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 214
(IB)-213/ND/2021

IN THE MATTER OF:

Interarch Building Products Pvt. Ltd.	**...**	**Applicant/Petitioner**
Versus		
SLMG Beverages Pvt. Ltd.	**...**	**Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 17.08.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:
Iswar Mohapatra, Advocate for Respondent

ORDER

Mr. Iswar Mohapatra has appeared for the Respondent and seeks time to file the reply. On the request of the Respondent's Counsel, two weeks' time is granted to file the reply. Rejoinder, if any, be filed within a week from the date of the receipt of the reply.

List the matter on 10th September 2021.

-Sd-

(L. N. GUPTA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Sapna)